

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA)No.474/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		Selwel Worldwide Trade Pvt Ltd & Anr.	
Under Section		230(1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mrs. MANJU BHUTERIA, ADVOCATE,
2) Mr. S.K. BAJORIA, ADVOCATE,
3) Ms. MOUMITA SARKAR, ADVOCATE.

ORDER

PETITIONERS

Bukon, Adm
19/09/2017

Ld. Counsel for the petitioners are present.

Heard. Reserved for order.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)